

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 108 of 2014 and IA-250 of 2014 & IA-348 of 2014**  
**Appeal No. 122 of 2014, Appeal No. 18 of 2013 and**  
**Appeal No. 119 of 2014 and IA-265 of 2014 & IA-325 of 2014**

Dated : **7<sup>th</sup> January, 2015**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

**Appeal No. 108 of 2014 and IA-250 of 2014 & IA-348 of 2014**  
Power Company of Karnataka Ltd. & Ors. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1  
  
Mr. Buddy A. Ranganadhan  
  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand K. Shrivastava  
Ms. Kanika Chugh for R-2

**Appeal No. 122 of 2014**

M/s Janajagriti Samithi Karnataka ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Parikh,  
Ms. Mamta Saxena

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand K. Shrivastava  
Ms. Kanika Chugh for R-2  
  
Mr. Anand K. Ganesan for R-2

**Appeal No. 18 of 2013**

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar, for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand K. Shrivastava  
Ms. Kanika Chugh for R-2

**Appeal No. 119 of 2014 and IA-265 of 2014 & IA-325 of 2014**

Udupi Power Corporation Ltd. ... Appellant(s)  
*Versus*  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand K. Shrivastava  
Ms. Kanika Chugh

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar,

Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R-2 to R-7

**ORDER**

We have heard Mr. M.G. Ramachandran, the learned counsel appearing for the Appellants.

Post the matter for further submissions tomorrow i.e. on **8<sup>th</sup> January, 2015.**

(Justice Surendra Kumar)  
Judicial Member

( Rakesh Nath )  
Technical Member

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